

The Prohibition of Child Marriage (Amendment) Bill, 2025 (Amendment of Section 2, etc.)-Introduced

SHRI LAVU SRIKRISHNA DEVARAYALU (NARASARAOPET): Sir, I rise to move for leave to introduce a Bill further to amend the Prohibition of Child Marriage Act, 2006.

माननीय अध्यक्ष : प्रश्न यह है :

कि बाल-विवाह प्रतिषेध अधिनियम, 2006 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

SHRI LAVU SRIKRISHNA DEVARAYALU: Sir, I introduce the Bill.
